संख्याः विद्युत–सी(16)–6/2013
हिमाचल प्रदेश सरकार
बहुउद्देशीय परियोजनाएं एंव विद्युत विभाग

प्रेषक

अनिल शर्मा
बहुउद्देशीय परियोजनाएं एंव ऊर्जा मंत्री,
हिमाचल प्रदेश।

प्रेषित

सचिव,
हिमाचल प्रदेश विधान सभा,
शिमला–171004

दिनांक शिमला–2 14-03-2018

विषयः हि0प्र0 विद्युत विनियामक आयोग के वर्ष 2016–2017 के लेखों को विधान सभा पटल पर रखने बारे।

महोदय,

मैं हि0प्र0 विद्युत विनियामक आयोग के वर्ष 2016–2017 के वार्षिक लेखे तथा लेखा परीक्षा प्रतिवेदन को हिमाचल प्रदेश विधान सभा के बजट सत्र में सदन के सभा पटल पर रखना चाहता हूं। इस प्रतिवेदन की तीन अधिप्रमाणित प्रतियां संलग्न कर रहा हूं।

इस प्रतिवेदन को विद्युत अधिनियम, 2003 की धारा 104 (4) तथा हि0प्र0 विद्युत विनियामक आयोग (निधी का गठन, निधी के उपयोजन की रीति एवं बजट तैयार करने के लिए प्रारूप और अवधि) नियम, 2007 के नियम 7 (4) के अंतर्गत हि0प्र0 विधान सभा के सभा पटल पर रखा जाना है।

भवदीय

अनिल शर्मा

(अनिल शर्मा)

MPP & Power Minister
Himachal Pradesh Shimla-2

वार्षिक लेखे

तथा

लेखा परीक्षा प्रतिवेदन

2016-17

HIMACHAL PRADESH
ELECTRICITY REGULATORY COMMISSION

VIDYUT AAYOG BHAWAN, BLOCK NO. 37, SDA COMPLEX
KASUMPTI, SHIMLA-171009

हिमाचल प्रदेश विद्युत विनियामक आयोग
विद्युत आयोग भवन, ब्लॉक नं. 37, एस.डी.ए. कॉम्पलैक्स
कसुम्पटी, शिमला-171009

वार्षिक लेखे
तथा
लेखा परीक्षा प्रतिवेदन
2016-17

HIMACHAL PRADESH ELECTRICITY REGULATORY COMMISSION
VIDYUT AAYOG BHAWAN, BLOCK NO. 37, SDA COMPLEX
KASUMPTI, SHIMLA-171009

हिमाचल प्रदेश विद्युत विनियामक आयोग
विद्युत आयोग भवन, ब्लॉक नं. 37, एस.डी.ए. कॉम्पलैक्स
कसुम्पटी, शिमला-171009

CONTENTS

Sr. No.	Particulars	Page No.
1.	Receipt & Payment Account (Form-A)	1-5
2.	Income & Expenditure Account (Form-B)	6-8
3.	Balance Sheet (Form-C)	9-10
4.	Notes on Account (Form-D)	11
5.	Schedules forming part of Balance Sheet	12-26
6.	Forwarding letter of Principal Account General (Audit) Himachal Pradesh	27
7.	Separate Audit Report of C&AG of India	28-31

FORM - A

HIMACHAL PRADESH ELECTRICITY REGULATORY COMMISSION
RECEIPT & PAYMENT ACCOUNT FOR THE YEAR ENDED 2016-17

RECEIPTS					PAYMENTS			
		Particulars	Current Year	Previous Year		Particulars	Current Year	Previous Year
		1	2	3		4	5	6
1		**To Opening Balances**			1	**By Expenses**		
	(a)	Cash in Hand	8,436.00	7,388.00	(a)	**Establishment expenses**		
		Postage Stamps in Hand				(i) Salaries(Chairman & Member of the Comm.)	18,26,952.00	16,29,572.00
	(b)	Bank Balances				(ii) Salaries(Officers & establishment)	2,03,14,918.00	1,80,48,921.00
		(i) In Saving Accounts	41,86,169.41	2,684,076.86		(iii) Allowances & Bonus (EO Exp)		
		(ii) In Deposit Accounts(FDR)	8,06,18,839.00	8,18,40,940.00		(iv) Payment for Professional & Other services (consultants)	56,26,865.00	34,05,305.00
		(iii) In Saving Bank Accounts	12,18,531.47	16,66,750.00	(b)	Travel Expenses		
2		**To Grants Received**				(i) Foreign Travels		
	(a)	From State Govt.	90,00,000.00	90,00,000.00		(ii) Domestic Travels	8,12,966.00	6,80,900.00
	(b)	From Other Sources			(C)	Overtime Allowance		
	(i)	Receipt through Govt. Budgeting			(d)	Medical & Health Care facilities	1,28,047.00	1,73,364.00
	(ii)	Receipt from Govt.			(e)	Medical & Health Care facilities for retiree	17,798.00	
3		**To interest receipts on investments**			(i)	Tuition Fee		
	(a)	Earmarked/Endow Funds			(ii)	LTC		
	(b)	(Fix deposit with Banks) FDR	79,43,886.00	92,28,292.00	(iii)	Professional Charges		26,20,292.00
4		**To Receipts of the Commission**			(iv)	Provision leave Salary	16,72,352.00	
	a	Interest received			(v)	Irrecoverable Balances written off		

	(i)	On saving A/C of Banks	2,09,626.00	1,19,017.00		(vi)	Packing charges		
	(ii)	On Loans & Advances to employees				(vii)	Others (to be specified)		
		Sale of unserviceable items		5,100.00		(f)	Contribution to NPS/EPF/PF		0.00
		Refund from Income tax		15,41,350.00		(g)	Staff Welfar Expenses		
		Fee Charged by the Commission	2,00,73,350.00	2,05,84,360.00		(h)	Furniture & Fixture		
		Miscellaneous Receipts	2,567.00	6,031.00	**2**		**By Administrative Expenses**		
		Advance transmiss fees		25,00,000.00		(i)	Electricity & Water	2,50,821.00	2,72,731.00
		Leave salary contribution	3,17,180.00	15,06,949.00		(ii)	Carriage & Cartage	11,730.00	1,070.00
		FDR maturity/pre maturity				(iii)	Insurance	37,819.00	63,640.00
	b	Investments				(iv)	Rent, Rates & Taxes	21,22,858.00	18,18,955.00
	(i)	Face value of investments				(v)	Vehicles Repair & Maintenace	2,38,663.00	3,29,787.00
	(ii)	interest on investments				(vi)	Postage & Telegrams	19,000.00	19,100.00
5		**To Debt/Deposit Receipts**				(vii)	TDS deducted on FDR		
	a	Recovery of advance from Staff				(viii)	Training & Seminar	3,82,315.00	1,62,130.00
		HBA	1,71,000.00			(ix)	Auditors Remuneration		1,30,729.00
		Motor Car Advances				(x)	Hospitality Expenses	1,34,054.00	2,00,999.00
		Scooter/Motor Cycle Advances				(xi)	Repair & Maintenance	19,842.00	19,341.00
		Other Advances				(xii)	Telephone & Fax	2,52,317.40	2,70,974.00
	b	Recovery of contingent Advances				(xiii)	Petrol & Lubricants	5,36,646.00	4,42,480.00
	c	Other Deposits				(xiv)	Misc. Expenses (NSDL Charges)	3,163.00	3,533.00

6		**Remittance Receipts**				(xv)	News paper & Periodicals	13,100.00	14,679.00
	(a)	Recovery from Deputationists				(xvi)	Advance to Suppliers/Contractors	1,05,114.00	
	(b)	Licence Fees				(xvii)	Printing & Stationary	3,80,550.00	1,71,806.00
	(c)	Income Tax				(xviii)	Office Expenses	2,42,072.00	3,17,146.00
	(d)	Surcharge				(xix)	Bank Charges	1,279.93	953.98
	(e)	PLI		360.00		(xx)	Legal/professional charges	10,55,280.00	
	(f)	GPF/CPF/EPF	3,848.00	15,765.00		(xxi)	Advt. & Publicity	7,23,409.00	4,42,678.00
	(g)	Regulatory Charges				(xxii)	GIS	360.00	
	(h)	GIS				(xxiii)	Subscription	14,49,280.00	12,69,740.00
		Medical charges recoverable				(xxiv)	prepaid expenses(veh. Insurance)	52,815.00	9,779.00
	(i)	Society & Other Loans				(xxv)	Tax deducted	49,806.00	78,011.00
	(j)	Refund of Gratuity			3		**By Investments/Loans made**		
	(k)	Adjustments	0.00			(i)	Interest on Demand Loan from SBoP		
	(l)	GPF Advances				(ii)	Deposits		
	(m)	Conveyance Advances				(a)	Security Deposits	11,100.00	
	(n)	GPAIS				(b)	Earnest Money Deposits/Refunded		
	(o)	HBA		**257495.00**	4	**I**	**By Advances to Staff**		
	(p)	Interest on Conveyance Advance				(a)	HBA		
	(q)	Recovery of attached veh	28,800.00	29,330.00		(b)	Motor Car Advances		
	(r)	Rec. of Govt. vehicle	12,223.00	11,410.00		(c)	Scooter/Motor Cycle Advances		
7		**OTHER RECEIPTS**				(d)	Staff Advances	21,783.00	39,745.00
	(a)	Refund of Income tax				**II**	By Contingent Advances		
	(b)	Interest adjustable a/c				(a)	Advances to HIMUDA/HIMFED		1,00,00,000.00
	(c)	Outstanding payments				(b)	Advance to Suppliers/Contractors		11,400.00
						(c)	Other Advances		399.00

(d)	CPS recoverable recovered			**III**	**By other Adjustments/Remittances**		
	Stale cheque	11,200.00		(a)	CPF/GPF/EPF/CPS		0.00
				(b)	Licence Fees		
				(c)	Income Tax		
				(d)	Sales Tax/ Tax on firm		
				(e)	PLI		
				(f)	GIS		
				(g)	Regulatory Charges		
				(h)	Conveyance Advance		
				(i)	Society & other loans		
				(j)	Refund of Gratuity		
				(k)	GPF Advances		
				(l)	Adjustments		
				(m)	GPAIS		
				(n)	HBA		
				(o)	Interest on Conveyance Advance		
			5		**By Contributions**		
				(i)	Pension & Gratuity		
				(ii)	Leave Salary & Pension Contributions		
				(iii)	Other contributions (CPF/CPS)	10,10,965.00	7,36,493.00
			6		**By Expenditure on Fixed Assests and Capital Work - in-Progress**		
				(a)	Capital work in progress to Himuda	30,00,000.00	
				(b)	Machinery & Equipments	16,23,270.00	
				(c)	Motor Vehicles	0.00	15,08,514.00
				(d)	Books & Publications	8,700.00	5,178.00
				(e)	Office Equipment		
				(f)	Other Fixed Assets	40,320.00	3,800.00
				(g)	EPABX System		
				(h)	Computers	1,66,540.00	80,143.00

			0.00	7		**By closing Balances**		
					(a)	Cash in Hand	6,574.00	8,436.00
						Stamps in Hand		0.00
					(b)	Bank Balances		
		0.00				(i) In Savimg Accounts	29,00,271.08	1218081.47
						(ii) In Deposit Accounts(FDR)	7,44,55,869.00	8,06,18,839.00
						(iii) In Saving Bank Accounts	20,66,871.47	41,86,169.41
Total (Rs) : -		**123794455.88**	**131015813.86**			**Total (Rs) : -**	**12,37,94,455.88**	**13,10,15,813.86**

Sd/-
Sr. Accounts Officer

Sd/-
Secretary

Sd/-
Chairman

FORM - B

HIMACHAL PRADESH ELECTRICITY REGULATORY COMMISSION

INCOME & EXPENDITURE ACCOUNT FOR THE PERIOD/YEAR ENDED 31.03.2017

Sr. No.	INCOME	SCHEDULE	Current Year	Previous Year
1	2	3	4	5
1	By Grants/Subsidies		90,00,000.00	90,00,000.00
	1.1 State Government			
	1.2 Receipt through Govt. Budgeting			
2	By Sales/Services			0.00
3	By Seminars and Conferences			
4	By Consultancy			
5	By Fees/Subscriptions/Fines			
	5.1 Fee of Commission		2,00,73,350.00	2,05,84,360.00
	5.2 Other Charges (Transmission fees)			25,00,000.00
	5.3 Fines			
	5.4 any others(to be specified) Refund of from income tax			15,41,350.00
6	By Investment			
7	By Royalty, Publications etc.			
	7.1 Royalty			0.00
	7.2 Publications			
8	By Interest			
	8.1 Interest on HBA			94,280.00
	8.2 Interest on Loans and Advances			0.00
	8.3 Interest on Fix Deposit Receipt		65,09,631.00	83,73,008.00
	8.4 Interest on Cash at Bank		2,09,626.00	1,19,017.00
	8.5 any others/ Advance for tax			0.00
9	By Other Income		**0.00**	0.00
	9.1 Medical Health Care facilities			0.00
	9.2 Sale of Newspaper/ Stale Che. A/c			0.00
	9.3 Gifts / Other Income/steal cheque			0.00
	9.4 Gain on sale of Assets/Sundary debtor			0.00
	9.5 Staff Car recoveries		36,416.00	39,830.00
	9.6 Miscellaneous/ Income written up		2,567.00	15,738.00
	9.7 FDR matured/prematured			
9	By Increase/Decrease in Stock of finished goods and Works -in-progress		0.00	0.00
10	By Excess of Expenditure over Income			0.00
11	**Total :**		**3,58,31,590.00**	**4,22,67,583.00**

EXPENDITURE				
1	To Establishment Expenses			
	1.1	Pay & Allow. of Chairman & Members	18,30,896.00	17,73,297.00
	1.2	Pay & Allow. of Officers		
	1.3	Pay & Allow. of Staff & Officers	1,82,26,910.00	1,94,38,882.00
	1.3 (a)	Payment to consultants	60,43,607.00	47,75,563.00
	1.4	Honorarium		
	1.5	Overtime Allow.		
	1.6	Medical & Health Care facilities	1,65,558.00	1,78,979.00
	1.7	Bonus		
	1.8	Any other Establishment Charges		
	1.9	Provision for pay revision arrears		
2	To legal professional & other services		7,07,695.00	20,21,692.00
3	To Travel Expenses			
	3.1	Domestic Travels	5,52,398.00	5,98,805.00
	3.2	Foreign Travels	3,06,561.00	
4	To Other Administrative Expenses etc.			
	4.1	Seminar & Conference	3,82,315.00	1,62,130.00
	4.2	Telephone & Fax	2,51,548.40	2,72,145.00
	4.3	Rent, Rate & Taxes	20,41,306.00	17,86,320.00
	4.4	News paper & Periodicals	13,190.00	13,361.00
	4.5	Advertisment & Publicity	7,75,893.00	4,34,726.00
	4.6	Postage and Telegram	17,779.00	19,330.00
	4.7	Liveries	0.00	
	4.8	Water & Electricity	2,36,508.00	2,70,594.00
	4.9	Any other		0.00
	4.10	Carriage & Cartage	11,730.00	1,070.00
	4.11	Insurance(Vehicle)	47,598.00	77,797.00
	4.12	Office Expenses	5,55,185.00	3,09,666.00
	4.13	Bank Charges	1,279.93	953.98
	4.14	Subscription Charges	13,92,030.00	13,26,990.00
	4.15	Adjustment Account/Sundary debtor		
	4.16	To tax paid to Income tax Deptt	49,806.00	78,011.00
	4.17	To GIS & CPF/CPS	0.00	16,125.00
	4.18	Work in Progress	2,88,48,702.00	
5	To Stationery & Printing			
	5.1	Stationery	86,093.00	39,955.00
	5.2	Printing	3,15,718.00	1,26,076.00
6	To Publications			0.00

7	To Misc. & other Expenses(NSDL)	3,194.00	3,427.00
8	To Repair and Maintenance	0.00	0.00
	8.1 Buildings		
	8.2 Machinery & Equipment		
	8.3 Furniture & Fixture		
	8.4 Vehicles	2,38,873.00	3,30,487.00
	8.5 General	19,842.00	19,341.00
9	To Petrol and Lubricants	5,45,664.00	4,67,832.00
10	To Hospitality Expenses	1,34,054.00	2,00,999.00
11	To Audit Fees	1,00,000.00	1,50,000.00
11.a	Earnest money refunded		0.00
12	To Provident Fund & Other Contributions		
	12.1 Pension & Gratuity		
	12.2 Contribution to CPF/EPF/CPS	10,10,965.00	7,36,493.00
	12.3 Provision for leave encashment etc	0.00	0.00
	12.4 Pension Contribution		0.00
	12.5 Leave Salary Contribution	7,18,000.00	3,86,094.00
	12.6 Provision for pay revision arrear	18,42,000.00	7,00,000.00
13	To Interest	0.00	0.00
	13.1 Interest on GPF	0.00	0.00
	13.2 Interest on CPF	39,247.00	7,178.00
	13.3 Interest on demand loan	0.00	
14	To Group Insurance Scheme	0.00	0.00
	SGEGIS-Saving Fund	0.00	
	14.1 Insurance Fund	0.00	
	14.2 SGEIS-Saving Fund	0.00	
	14.3 Insurance Fund	0.00	
15	To Depreciation	6,65,531.00	4,56,199.00
16	To Loss on sale of Assets		0.00
17	To Bad-debts wtitten off		
18	To excess of Expenditure over Income	(3,23,46,086.33)	50,87,065.02
	Total :	**3,58,31,590.00**	**4,22,67,583.00**

Sd/-
Sr. Accounts Officer

Sd/-
Secretary

Sd/-
Chairman

FORM-C

HIMACHAL PRADESH ELECTRICITY REGULATORY COMMISSION
BALANCE SHEET AS AT 31st MARCH, 2017

Sr. No.	CORPUS/CAPITAL FUND AND LIABILITIES	Schedule	Current Year	Previous Year
1	Corpus/Capital Fund	1	11,12,43,323.55	14,35,89,409.88
2	Add : excess of Income over Expenditure/Less : excess of Expenditure over Income	2	-	-
3	Other Funds			
	3.1. Provident Funds		-	-
	3.2. Other (to be specified)		-	-
4	Reserve and Surplus		-	-
5	Earmarked/ Endowment Funds	3	-	-
6	Secured Loans and Borrowings	4	-	-
	6.1 From Government		-	-
	6.2 From Others		-	-
7	Unsecured Loans and Borrowings	5	-	-
8	Deferred Credit Liabilities	6	-	-
9	Current Liabilities and Provisions	7	3,92,76,379.00	1,07,39,609.00
	TOTAL (Rs.): -		**15,05,19,702.55**	**15,43,29,018.88**

	ASSETS			
1	Fixed Assets	8	43,72,803.00	31,12,225.00
2	Fixed Deposit Receipt in Banks	9/10	7,44,55,869.00	8,06,18,839.00
3	Capital works-in-Progress		5,03,00,000.00	5,03,00,000.00
	a) Advance to Himuda for land		97,00,000.00	
4	Other Current Assets	11	66,15,186.00	51,28,750.00
5	Advances			
	5.1 Festival Advance		-	_ -
	5.2 Staff Advances	12	-	-
	5.3 Capital work in Progress			97,00,000.00
	5.4 Advance to HIMUDA for construction of building			
6	Deposits			
	6.1 Security Deposits	13	1,02,128.00	56,518.00
7	Notes on Accounts	14		
8	Cash & Bank Balances		-	
	8.1 Cash at Bank			
	(a) With Scheduled Banks		-	-
	- On Current Accounts		29,00,271.08	12,18,081.47
	- On Deposit Accounts			
	- On Saving Accounts		20,66,871.47	41,86,169.41
	(b) With Non-Scheduled Banks			
	- On Current Accounts		-	
	- On Deposit Accounts		-	
	- On Saving Accounts			
	8.2 Cash in Hand		6,574.00	8,436.00
	TOTAL (Rs.): -		**15,05,19,702.55**	**15,43,29,018.88**

Sd/-
Sr. Accounts Officer

Sd/-
Secretary

Sd/-
Chairman

Form-D

HIMACHAL PRADESH ELECTRICITY REGUALATORY COMMISSION
VIDYUT AAYOG, SDA COMPLEX, BLOCK NO.37, KASUMPTI, SHIMLA-171009

NOTES OF FINAL ACCOUNTS FOR THE YEAR 2016-17

1. Consequent upon establishment of the Commission's fund and notification of Fund Rules vide Notification No. MPP-A(3)-7/2004 dated 3rd May, 2007, the Annual Accounts of the Commission i.e. Receipt & Payment Account, Income & Expenditure Account and Balance Sheet are being prepared as per prescribed formats in the Fund Rules.
2. The accrual based system of accounting normally postulating the existence of double entry system has been adopted in the Commission for maintenance of accounts.
3. Previous year figures have been regrouped/ reclassified, wherever necessary to make them comparable with the current year figures. New heading have been inserted wherever deemed necessary by the Commission.
4. The accumulated excess of income over expenditure which forms the part of Schedule-2 upto previous years has been shifted to Schedule-I from the accounts of 2012-13 onwards and both these schedules are forming part of Balance Sheet.
5. The Commission has been exempted from payment of Tax on Income by the Govt. of India, Ministry of Finance (Department of Revenue) vide notification No. 49/2013 dated 03-07-2013 w.e.f. FY 2012-13 to 2016-17.
6. The bills which have been received in the office but were pending for payment as on 31-03-2017 were shown under "Outstanding Express" irrespective of their proper classification.
7. Depreciation on Fixed Assets has been charged on diminishing Balance method, which is considered better than any other method.
8. In the opinion of Commission, the realization value of Assets and Loans & Advance, if realized in the ordinary course, will not be less as stated in the Balance Sheet.
9. Keeping in view the volume of transactions in the Commission, the possibility of mis-posting/omission cannot be ruled out despite every care. Since the reconciliation of accounts is a continuous process, the difference, if any, as and when will be suitably adjusted in the accounts.

Sd/-	***Sd/-***	***Sd/-***
Sr. Accounts officer	***Secretary***	***Chairman***

HIMACHAL PRADESH ELECTRICITY REGULATORY COMMISSION
SCHEDULES FORMING PART OF BALANCE SHEET AS AT 31.03.2017
Schedule-I Corpus/Capital Fund

(Amount Rs.)

Sr. No.	Particulars	Current Year	Previous Year
1	Balance as at the beginning of the year	14,35,89,409.88	13,85,02,344.86
2	Add: Contribution towards Corpus/Capital Fund	-	0.00
3	Add/(Deduct): Balance of net income/(expenditure) transferred from the Income and Expenditure Account	(3,23,46,086.33)	50,87,065.02
4	BALANCE AT THE YEAR -END	**11,12,43,323.55**	**14,35,89,409.88**

Sd/-
Sr. Accounts Officer

Sd/-
Secretary

Sd/-
Chairman

HIMACHAL PRADESH ELECTRICITY REGULATORY COMMISSION
SCHEDULES FORMING PART OF BALANCE SHEET AS AT 31.03.2017
Schedule -2 Add : excess of Income over Expenditure/ Less : excess of Expenditure over Income

(Amount Rs.)

Sr. No.	Particulars	Current Year	Previous Year
1	**Capital Reserve**		
	As per Last Account	-	-
	Addition during the year	-	-
	Less : Deductions during the year	-	-
2	**Revaluation Reserve**		
	As per Last Account	-	-
	Addition during the year	-	-
	Less : Deductions during the year	-	-
3	**Special Reserves**		
	As per Last Account	-	-
	Addition during the year	-	-
	Less : Deductions during the year	-	-
4	**Income & Expenditure Account (Transferred to Schedule -1)**		
	As per Last Account	-	-
	Addition during the year	-	-
	Less : Deductions during the year	-	-
	Total:-	**-**	**-**

Sd/-
Sr. Accounts Officer

Sd/-
Secretary

Sd/-
Chairman

HIMACHAL PRADESH ELECTRICITY REGULATORY COMMISSION
SCHEDULES FORMING PART OF BALANCE SHEET AS AT 31.03.2017
Schedule-3 : EARMARKED/ENDOWMENT FUNDS

(Amount Rs.)

Sr. No.	Particulars	Fund-1	Fund-2	Fund-3	Fund-4	Current Year	Previous Year
a)	Opening balance of the funds	-	-	-	-	-	-
b)	Additions to the Funds:	-	-	-	-	-	-
	i) Donations/grants	-	-	-	-	-	-
	ii) Income from investment made on account of funds	-	-	-	-	-	-
	iii) Other additions (specify nature)	-	-	-	-	-	-
	Total: (a+b)	-	-	-	-	-	-
c)	**Utilisation/ Expenditure towards objectives of funds**	-	-	-	-	-	-
	i) Capital Expenditure	-	-	-	-	-	-
	- Fixed Assets	-	-	-	-	-	-
	- Others	-	-	-	-	-	-
	Total (i) :-	-	-	-	-	-	-
	ii) Revenue Expenditure	-	-	-	-	-	-
	- Salaries, Wages and allowances etc.	-	-	-	-	-	-
	- Rent	-	-	-	-	-	-
	- Other Administrative Expenses	-	-	-	-	-	-
	Total (ii) :	-	-	-	-	-	-
	NET BALANCE AS AT THE YEAR -END (a+b+c)	-	-	-	-	-	-

Sd/-
Sr. Accounts Officer

Sd/-
Secretary

Sd/-
Chairman

HIMACHAL PRADESH ELECTRICITY REGULATORY COMMISSION
SCHEDULES FORMING PART OF BALANCE SHEET AS AT 31.03.2017
Schedule - 4 : SECURED LOANS/BORROWINGS

(Amount Rs.)

Sr. No.	Particulars	Current Year	Previous Year
1	Government	-	-
2	Government(Specify)	-	-
3	Financial Institutions	-	-
	a) Term Loans	-	-
	b) Interest accured and due	-	-
4	Banks	-	-
	a) Term Loans	-	-
	- Interest accured and due	-	-
	b) Other Loans (specify)	-	-
	- Interest accured and due	-	-
5	Other Institutions and Agencies	-	-
6	Debentures and loans	-	-
7	Other (Specify)	-	-
	TOTAL:	-	-

Sd/-
Sr. Accounts Officer

Sd/-
Secretary

Sd/-
Chairman

HIMACHAL PRADESH ELECTRICITY REGULATORY COMMISSION
SCHEDULES FORMING PART OF BALANCE SHEET AS AT 31.03.2017
Schedule - 5 : UNSECURED LOANS AND BORROWINGS

(Amount Rs.)

Sr. No.	Particulars	Current year	Previous year
1	Government	-	-
2	Financial Institutions	-	-
3	Banks	-	-
	a) Term Loan	-	-
	b) Other Loans (Specify)	-	-
4	Other Institutions and Agencies	-	-
5	Debentures and Bonds	-	-
6	Fixed Deposits	-	-
7	Other (Specify)	-	-
	Total :	-	-

Sd/-
Sr. Accounts Officer

Sd/-
Secretary

Sd/-
Chairman

HIMACHAL PRADESH ELECTRICITY REGULATORY COMMISSION
SCHEDULES FORMING PART OF BALANCE SHEET AS AT 31.03.2017
Schedule - 6 : DEFERRED CURRENT LIABILITIES

(Amount Rs.)

Sr. No.	Particulars	Current year	Previous year
a)	Acceptance secured by hypothecation of capital equipment and other assets	-	-
b)	Others	0	-
	Total:-	0	-

Sd/-
Sr. Accounts Officer

Sd/-
Secretary

Sd/-
Chairman

HIMACHAL PRADESH ELECTRICITY REGULATORY COMMISSION
SCHEDULES FORMING PART OF BALANCE SHEET AS AT 31.03.2017
Schedule-7 CURRENT LIABILITIES AND PROVISIONS

(Amount Rs.)

Sr. No.	Particulars	Current year		Previous year	
	A. CURRENT LIABILITIES				
1	Acceptances	-		-	
2	Sundry Creditors:-	-		-	
	a) For Goods	-		-	
	b) Others			-	
3	Advances Received			-	-
	Fee/Licence fee received in advance			-	
4	Interst received but not due on			-	
	a) Secured Loans/borrowings			-	
	b) Unsecured Loans/borrowings			-	
5	Statutory Liabilities			-	
	a) Over due	-		360.00	
	b) Others			-	
	(i) GIS/GPAIS	-		-	
	(ii) HBA/Car Advance			-	
	(iii) Society & Other Loans	-		15,765.00	
	(iv) CPF/ EPF/CPS (Employer Share)	**3,848.00**		-	
	(v) Outstanding interest on CPF			-	
	(vi) EPF / CPF / GPF/CPS	-		-	
	(vii) TDS payable				
	(vii) Recovery of Audit para (payable)			-	
		-	**3,848.00**	16,125.00	16,125.00
6	Other current liabilities				
	Audit Fees Payable				
	Cheque received back 8.4.2015 recoverable			-	

	Bank Charges Payable/EM payable	-			
	Regulatory Charges/consultancy charges			-	
	EMD Payable			-	
	Outstanding Expenses	3,35,93,354.00		63,49,135.00	
	Legal & Professional Charges				
	Amount payable against advances to staff	-		-	
			3,35,93,354.00		63,49,135.00
	TOTAL (A)		**3,35,97,202.00**		**63,65,260.00**
	B. PROVISIONS				
1	For Taxation	-		-	
2	Gratuity	-		-	
3	Superannuation/Pension			-	
4	Provision for Leave Salary	31,07,643.00		37,44,815.00	
5	Trade Warranties/ Claims			-	
6	Audit Fee	3,43,440.00		2,43,440.00	
7	Pay Revision Arrears	**22,28,094.00**	56,79,177.00	3,86,094.00	43,74,349.00
	TOTAL (B)		**56,79,177.00**	-	**43,74,349.00**
	TOTAL: (A+B)		**3,92,76,379.00**		**1,07,39,609.00**

Sd/-
Sr. Accounts Officer

Sd/-
Secretary

Sd/-
Chairman

HIMACHAL PRADESH ELECTRICITY REGULATORY COMMISSION
SCHEDULES FORMING PART OF BALANCE SHEET AS AT 31.03.2017
Schedule - 8 : FIXED ASSETS SCHEDULE

Name of Assets	Rate of Dep.	Balance as on 01.04.2016	Additions		Sale/Adjustments	Total 31.03.2017	Depreciation for the Year	WDV 31.03.2017
			> 180 Days	< 180 Days				
Capital Works		**0**		**0**		**-**	**0**	-
Furniture & Fixture	10%	6,16,019.00	-	-	-	**6,16,019.00**	61,602.00	5,54,417.00
Machinery & Equipments	15%	98,100.00	-	-		**98,100.00**	14,715.00	83,385.00
EPABX System	15%	22,501.00	-		-	**22,501.00**	3,375.00	19,126.00
Computer	60%	77,849.00	1,12,150.00	1,41,669.00	-	**3,31,668.00**	1,56,500.00	1,75,168.00
Vehicles	15%	21,74,073.00	-	-		**21,74,073.00**	3,26,111.00	18,47,962.00
Electricals Fittings	10%	9,354.00	-		-	**9,354.00**	935.00	8,419.00
Other Fixed Assets	10%	1,11,740.00	-	16,63,590.00	-	**17,75,330.00**	94,354.00	16,80,976.00
Books & Publication	100%	2,589.00	2,000.00	6,700.00	-	**11,289.00**	7,939.00	3,350.00
Total (Rs.):-		**31,12,225.00**	**1,14,150.00**	**18,11,959.00**	**-**	**50,38,334.00**	**6,65,531.00**	**43,72,803.00**

Sd/-
Sr. Accounts Officer

Sd/-
Secretary

Sd/-
Chairman

HIMACHAL PRADESH ELECTRICITY REGULATORY COMMISSION
SCHEDULES FORMING PART OF BALANCE SHEET AS AT 31.03.2017
Schedule -9: INVESTMENTS FROM EARMARKED/ENDOWMENT FUNDS

(Amount - Rs)

Sr. No.	Particulars	Current Year	Previous Year
1	In Government Securities	-	-
2	Other approved securities	-	-
3	Shares	-	-
4	Debentures and Bonds	-	-
5	Subsidiaries and Joint Ventures	-	-
6	Others (to be specified)	-	-
	TOTAL :	-	-

Sd/-
Sr. Accounts Officer

Sd/-
Secretary

Sd/-
Chairman

HIMACHAL PRADESH ELECTRICITY REGULATORY COMMISSION
SCHEDULES FORMING PART OF BALANCE SHEET AS AT 31.03.2017
Schedule 10 : INVESTMENT - OTHER

(Amount Rs.)

Sr. No.	Particulars	Current year	Previous Year
1	In Government Securities	-	-
2	Other approved securities	-	-
3	Shares		-
4	Debentures and Bonds	-	-
5	Subsidiaries and Joint Ventures	-	-
6	Others - FDRs	7,44,55,869.00	8,18,40,940.00
	TOTAL : -	**7,44,55,869.00**	**8,18,40,940.00**

Sd/-
Sr. Accounts Officer

Sd/-
Secretary

Sd/-
Chairman

HIMACHAL PRADESH ELECTRICITY REGULATORY COMMISSION
SCHEDULES FORMING PART OF BALANCE SHEET AS AT 31.03.2017
Schedule-11: CURRENT ASSETS, LOANS & ADVANCES

(Amount Rs.)

Sr. No.	Particulars	Current Year		Previous Year	
1	2	3	4	5	6
A	**CURRENT ASSETS**				
1	Inventories				
	(a) Stores and Spares	-		-	-
	(b) Stationery-in-Hand	53,002.00	-	76,713.00	-
	(c) Stock-in-trade		-	-	-
	(i) Finished Goods		-	-	-
	(ii) Work- in- progress		-	-	-
	(iii) Raw Materials		-	-	-
2	Sundry Debtors		-	-	-
	(a) Debts Outstanding for a period exceeding six months		-	-	-
	(b) Others		-	-	-
3	Cash balances in hand (including cheques/drafts and imprest		-	-	-
	(i) Cash in hand/ cheque received back			-	
	(ii) Postage Stamps in Hand	1,284.00	-	63.00	-
	(iii) Earnest MoneyPayable	**3,000.00**	-	**3,000.00**	-
	(a) With Scheduled Banks	-	-	-	-
	- On Current Accounts	-	-	-	-
	- On Deposit Accounts				
	- On Saving Accounts				
	(b) With Non-Scheduled Banks		-	-	-
	- On Current Accounts		-	-	-
	- On Deposit Accounts		-	-	-

	- On Saving Accounts	-	-	-	-
4	Post Office-Savings Accounts		-	-	-
	TOTAL : (A)		**57,286.00**	-	**79,776.00**
B.	**LOANS, ADVANCES AND OTHER ASSETS**				
1	Loans				
	(a) Staff (House Building Advance)	6,73,000.00		8,44,000.00	
	Pvt use of vehicle recovery &other	-		4,607.00	
	Medical charges recoverable	-		-	
	Interest accured on HBA	1,49,307.00		1,49,307.00	
	Seminar/Trg expenses recoverable			-	
	(b) Other Entities engaged in activities/objectives similar to that of the Entity				
	(C) Other (Specify) CPF/EPF/GPF/CPS Rec	-	**8,22,307.00**	-	9,97,914.00
2	Advances and other amounts recoverable in cash or in kind or for value to be received	-		-	
	(a) Prepayments(Insurance Vehicle)	52,815.00	-	9,779.00	
	(b) Adv to Capital work in progress	30,00,000.00		-	
	(c) Advances to staff	21,783.00		39,745.00	
	(d) Advance payment to Electronic	1,05,114.00		11,400.00	60,924.00
			31,79,712.00		
3	Income Accrued			-	
	Interest on Fixed Deposit Receipts	**25,55,881.00**	**25,55,881.00**	39,90,136.00	39,90,136.00
4	Other recoverable			-	
	(a) Income Tax recoverable			-	
	(b) Tax deducted at source		-	-	-
	TOTAL (B)		-		50,48,974.00
	TOTAL (A+B)		**66,15,186.00**		**51,28,750.00**

Sd/-
Sr. Accounts Officer

Sd/-
Secretary

Sd/-
Chairman

HIMACHAL PRADESH ELECTRICITY REGULATORY COMMISSION
SCHEDULES FORMING PART OF BALANCE SHEET AS AT 31.03.2017
Schedule - 12 : ADVANCES

(Amount Rs.)

Sr. No.	Name of Employee	Current year	Previous Year
1	2	3	4
1	Shri Rajiv Sindhu, Deputy Director	0.00	0.00
2	Shri Ajay Chadha, Deputy Director	0.00	4,781.00
3	Shri J.S.Raitka, PAO	0.00	0.00
4	Shri Sushil Kashyap	0.00	399.00
5	Shri Dinesh Chauhan	0.00	21781.00
6	Shri Om Prakash, Driver	0.00	0.00
7	Shri Lalit Kumar, Driver	0.00	0.00
8	Shri Raj Kumar, Driver	0.00	0.00
9	Shri Room Singh, Driver	0.00	6,406
10	Sunil Kumar	0.00	0.00
11	Shri Lucky, Driver	0.00	0.00
12	Shri Sunil Manta, OH	0.00	0.00
13	Shri Rajinder Kumar Driver	0.00	-4423
	Sh. Dinesh Chauhan= 4100 + Raj Kumar Driver = 323 = 4423)	0.00	
	Total :	**0.00**	**28,944.00**

Sd/-
Sr. Accounts Officer

Sd/-
Secretary

Sd/-
Chairman

HIMACHAL PRADESH ELECTRICITY REGULATORY COMMISSION
SCHEDULES FORMING PART OF BALANCE SHEET AS AT 31.03.2017
Schedule - 13 : DEPOSITS

(Amount Rs.)

Sr. No.	Particulars	Current year	Previous year
a)	Security Deposits with BSNL	30,600.00	30,600.00
b)	Security Deposits with Aarti Gas Agency	9,300.00	9,300.00
c)	Security Deposits with HPSEB	16,618.00	16,618.00
d)	Security Deposit with MC	45,610.00	-
	Total: -	**1,02,128.00**	**56,518.00**

Sd/-
Sr. Accounts Officer

Sd/-
Secretary

Sd/-
Chairman

Government of India
Indian Audit and Accounts Department
Principal Accountant General (Audit)

सत्यमेव जयते

भारत सरकार
भारतीय लेखा तथा लेखा परीक्षा विभाग
प्रधान महालेखाकार (लेखा परीक्षा)
हिमाचल प्रदेश, शिमला–171003

क्रमांकः आर्थिक सैक्टर – (आर०ए०ओ०) / हि०प्र०रा०वि० परि०लि० / वार्षिक लेखे / 2016–17 / 17–18 / 468–70 दिनांकः 06.11.17

सेवा में

प्रधान सचिव (पावर),
हिमाचल प्रदेश सरकार,
शिमला–171002 ।

विषय : हिमाचल प्रदेश विद्युत विनियामक आयोग के वर्ष 2016–17 के लेखों पर पृथक लेखा परीक्षा प्रतिवेदन ।

महोदय,

आपको हिमाचल प्रदेश विद्युत विनियामक आयोग के वर्ष 2016–17 के लेखे, लेखों पर पृथक लेखा–परीक्षा प्रतिवेदन तथा लेखों से सम्बन्धित सूचना प्रपत्र भेजे जा रहे हैं। अनुरोध किया जाता है कि इस प्रतिवेदन को राज्य विधान सभा पटल पर प्रस्तुत करें तथा प्रस्तुत करने की तिथि से इस कार्यालय को भी अवगत करवायें। लेखों तथा लेखा परीक्षा प्रतिवेदन को विधान सभा पटल पर प्रस्तुत करने के उपरान्त उनकी 40 प्रतियाँ इस कार्यालय को भिजवाने की कृपा करें।

कृपया पावती भेजें।

भवदीय,

हस्ताक्षरित
प्रधान महालेखाकार

संलग्नः उपरोक्त

क्रमांकः आर०ए०ओ०–1 / हि०प्र०वि०वि०आ० / वार्षिक लेखे / 2016–17 / 468–70 दिनांकः–06.11.17

प्रतिलिपि लेखा परीक्षा प्रतिवेदन सहित निम्नलिखित को प्रेषित की जाती हैः–

1. अध्यक्ष, हिमाचल प्रदेश विद्युत विनियामक आयोग, एस०डी०ए० कॉम्पलैक्स, ब्लॉक नं०–37 कसुम्पटी शिमला–171009.
2. महानिदेशक (उत्तरी क्षेत्र), कार्यालय भारत के नियंत्रक महालेखापरीक्षक, 9, दीनदयाल उपाध्याय मार्ग, नई दिल्ली–110124.

हस्ताक्षरित
प्रधान महालेखाकार

Separate Audit Report of the Comptroller & Auditor General of India on the Accounts of Himachal Pradesh Electricity Regulatory Commission for the year ended 31 March, 2017.

We have audited the attached Balance Sheet of Himachal Pradesh Electricity Regulatory Commission (HPERC) as at 31st March, 2017, the Income and Expenditure Account and the Receipt and Payment Account for the year ended on that date under Section 19(2) of the Comptroller & Auditor General's (Duties, Powers & Conditions of Service) Act, 1971 read with Section 104 (2) of the Electricity Act, 2003 and Para 7 of the Himachal Pradesh Electricity Regulatory Commission Fund (Constitution of Fund, the manner of application of fund and form and time for preparation of Budget) Rules, 2007. These financial statements are responsibility of the HPERC's management. Our responsibility is to express an opinion on these financial statements based on our audit.

2. The Separate Audit Report contains the comments of the Comptroller and Auditor General of India (CAG) on the accounting treatment only with regard to classification, conformity with the best accounting practices, accounting standards, disclosure norms. Audit observation on financial transactions with regard to compliance with law, rules and regulations (propriety and regularity) and efficiency-cum performance aspect, if any, are reported through Inspection Reports/CAG's Audit Reports separately.

3. We have conducted our audit in accordance with auditing standards generally accepted in India. These standards require that we plan and perform the audit to obtain reasonable assurance about whether the financial statements are free from material mis – statements. An Audit includes examining on a test basis, evidences supporting the amounts and disclosure in the financial statements as well as evaluating the overall presentation of financial statements. We believe that our audit provides a reasonable basis for our opinion.

4. Based on our audit, we report that:

i) we have obtained all the information and explanations, which to the best of our knowledge and belief were necessary for the purpose of audit;

ii) The Balance Sheet, Income and Expenditure Account and Receipt and Payment Account dealt with by this report have not been drawn up in the format approved by the Government of Himachal Pradesh under Para 7 of Himachal Pradesh Electricity Regulatory Commission Fund Rules, 2007 dealing with annual Accounts of Regulatory Commission. The Government of Himachal Pradesh notified the rules and prescribed the format for the preparation of financial statements vide its notification number MPP-A(3)-7/2004 dated 3rd May,2007. In the approved format for Income and Expenditure Accounts schedule 12 to 22 were prescribed. However, no such schedules were prepared and enclosed with the financial statements.

iii) In our opinion, proper books of accounts and other relevant records have been maintained by the Commission as required under Para 7 of the Himachal

Pradesh Electricity Regulatory Commission Fund (Constitution of Fund, the manner of application of fund and form and time for preparation of Budget) Rules, 2007 in so far as it appears from our examination of such books.

iv) We further report that:

BALANCE SHEET

1. Liabilities

Current Liabilities and provisions:- ₹ 3.93 Crore

i) The above includes ₹ 0.22 Crore being provision for pay revision on account of implementation of seventh pay commission on the pattern of Central Government which neither has been adopted nor notified by Government of Himachal Pradesh. Thus, this has resulted in overstatement of "Current Liabilities and Provisions" by ₹ 0.22 Crore and Excess of Expenditure over Income to the same extent.

ii) The above does not include ₹ 0.76 Crore being provision for earned leave encashment of permanent employees of the Commission for the un-availed earned leave at the credit of employees as on 31 March 2017. This has resulted in understatement of "Excess of Expenditure over Income" and "Current Liabilities and Provisions" by ₹ 0.76 Crore.

2. Assets

Fixed Assets (Schedule-8)- ₹ 0.44 Crore

(i) The above does not include ₹ 6.60 Crore, the cost of construction of office Building which was completed & handed over on 6 March 2017 to the Commission. Against above, the Commission has shown ₹ 5.03 Crore under 'Assets – Capital Work in Progress' & ₹ 1.92 Crore under 'Expenditure –other administrative expenses- 'Work in Progress' in Income and Expenditure Account. This has resulted in understatement of 'Fixed Assets – Buildings'- Net Block by ₹ 6.60 Crore (after providing depreciation of ₹ 0.35 Crore @ 10 per-cent for six months on Gross Block of ₹ 6.95 Crore (₹ 5.03 Crore plus ₹ 1.92 Crore), overstatement of Capital Work in Progress (CWIP) by ₹ 5.03 Crore, and overstatement of Excess of Expenditure over Income by ₹ 1.57 Crore (₹1.92Crore- ₹ 0.35 Crore).

(ii) Capital works-in-progress-₹ 5.03 Crore

The above does not include ₹ 20.46 Lakh being cost of partially installed fire fighting system in the building of the Commission, which was installed against the advance payment made to the supplier. This has resulted in overstatement of "Other Current Assets-Advances" by ₹ 20.46 Lakh and understatement of "Capital Works-in-Progress (CWIP)" to the same extent.

(iii) Capital Works-in-Progress-₹ 5.03 Crore

The above does not include ₹ 0.97 Crore deposited with the Himachal Pradesh Housing and urban Development Authority, Shimla against deposit work for construction of office building. The payment was routed through Assets-Advances to HIMUDA instead of "Capital Works-in-Progress" under head "advances to suppliers/contractors (Capital)". Thus, the above classification is deficient to that extent. This fact was also reported in Separate Audit Report of the Commission for the year 2015-16 also.

(iv) Other Current Assets Advances-₹ 0.66 Crore

The above does not include ₹ 25.75 Lakh being Distribution Licensee fee and other fee for financial year 2017-18 received during the current financial year. The non accounted of the above has resulted in understatement of "Current Liabilities and Provisions-Fees License received in Advance" as well as "Current Assets" by ₹ 25.75 Lakh.

3. Income and Expenditure Account

Expenditure

Legal professional & other services-₹ 7.07 Lakh

i) The above incorrectly includes ₹ 0.73 Lakh being counsel fee payable for the year 2017-18. This has resulted in overstatement of "Excess of expenditure over income" by ₹ 0.73 Lakh and "Current Liabilities and Provisions" to the same extent.

ii) Other Administrative Expenses etc.

The above incorrectly includes ₹ 0.95 Crore pertaining to the year 2017-18, an outstanding liability of capital nature. This incorrect treatment as revenue expenditure has resulted in overstatement of "Excess of expenditure over income" by ₹ 0.95 Crore and "Current Liabilities and Provisions" to the same extent.

4. General

i) A reference is invited on note No.-7 of Notes to Accounts wherein it has been mentioned that depreciation on fixed assets has been charged on diminishing balance method, the note is deficient to the extent that it does not state whether rates of depreciation as per Income Tax Act, 1961 or Companies Act, 2013 have been adopted/applied.

ii) An advance to HIMUDA for land of ₹ 97.00 lakh has been shown under assets. However, building constructed on this land was taken over in March 2017 but the title of the land is not vested in the name of HPERC.

5. Impact of the Comments

The result of above audit comments is that the expenditure of ₹ 6.81 Crore was overstated by ₹ 1.98 Crore. In case these adjustments are carried out, net excess of expenditure over income would amount to ₹ 1.25 Crore against an amount of ₹ 3.23 Crore depicted currently.

v) Subject to our observations in the preceding paragraphs, we report that the Balance Sheet, Income and Expenditure Account and Receipt and Payment Account dealt with by this report are in agreement with the books of accounts.

vi) In our opinion and to the best of our information and according to the explanation given to us, the said financial statements read together with the Notes on accounts, and subject to the significant matters stated above give a true and fair view in conformity with accounting principles generally accepted in India:-

a) In so as it relates to the Balances Sheet of the State of affairs of the Himachal Pradesh Electricity Regulatory Commission as at 31st March 2017, and

b) In so far it relates to Income and Expenditure Account of the surplus for the year ended on that date.

For and on the behalf of the
Comptroller and Auditor General of India

Sd/-
(Y.N. Thakare)
Pr. Accountant General
Himachal Pradesh

Place: Shimla

Dated: 06-11-2017